

other trolleyman was admitted in the General Hospital at Quilon for further medical treatment. The Permanent Way Mistry was admitted in the Punalur Government Hospital. Both the injured are reported to be progressing satisfactorily.

Ex-gratia payment to the next of kin of the dead and to the injured has been arranged.

A Committee of Officers has been deputed to investigate the cause of the accident.

Mr. Speaker: Where did the hon. Member get the information that the trolleyman had died?

Shri S. V. Ramaswamy: Yes, Sir; one of the trolleyman succumbed to his injuries.

Shri P. R. Chakraverti: Was there no signal there? How was this accident caused?

Shri S. V. Ramaswamy: It was a sharp curve and the rules in regard to the running of trolley on the track were not observed.

12-04 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND THE AUDITED ACCOUNTS OF THE NEYVELI LIGNITE CORPORATION LIMITED

The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi): Sir, I beg to lay on the Table a copy each of the following papers:

(i) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1962-63 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

133 (Ai) LS.—4.

(ii) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-2650/64].

12.05 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION—contd.

Mr. Speaker: We will now take up further discussion on Demands for Grants under the control of the Ministry of Community Development and Co-operation. Out of 6 hours allotted, 20 minutes have been taken and 5 hours 40 minutes remain. Shri Kapur Singh may continue his speech.

Shri Kapur Singh (Ludhiana): Mr. Speaker, yesterday I was at the point that democratic socialism to the chariot wheels of which the community Development and the co-operative movement had been tied by the present rulers was a self-contradictory term, and that socialism does not go well with democracy and this was the reason why both these good movements had come to a bad end. The essence of democracy is that the process of discussion and study of evidence alone can reveal the right course of action for a community through consensus of opinion. The implicit postulate of socialism, whatever its form, is that the right course of action is already directly revealed to those in authority whose prerogative it is to enforce co-ordination on the members of a community. How can water and fire go together?

The truth of the matter is that the humanitarian and altruistic interest in the individual is completely alien to socialist concept or concern for the collective. But our Government must have democratic socialism and thus placed in the doldrums of good movements, they have to carry forward. Was it Robert Louis Stevenson who said that "man does not live by bread alone, but he also needs catchwords?" Paradoxical Logic on